

Foodgrain Depots

*239. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that food-grains stored in the Central Government depots have decayed on account of floods;

(b) whether it is a fact that foodgrains in these godowns are infested or mixed with stones;

(c) whether Government have received any complaints in this regard; and

(d) if so, the steps Government have taken in the matter?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No reports have been received about damage by floods to stocks of foodgrains in the Central Government depots except at Kasu Begu in Ferozepore District where about 28,000 bags were affected by flood water.

(b) Stocks are not infested. In case any infestation is observed the same is destroyed by fumigation. Foodgrains are not mixed with stones.

(c) No.

(d) Does not arise.

Telephone Bills

*240. **Shri Gidwani:** Will the Minister of Communications be pleased to state:

(a) what was the amount of out standing telephone revenue bills on the 31st March, 1955; and

(b) what steps are proposed to be taken to effect the recovery of outstanding bills?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The amount outstanding on 31-3-55 in respect of bills issued upto 31-3-55 is Rs. 225 lakhs.

(b) In respect of the Government subscribers, special steps have already been taken to contact the Secretaries of the various Ministries of the Central Government, and the Chief Secretaries of the various State Governments, etc., in person as well as by special D.O. letters. In respect of private subscribers, legal action is being taken where there is chance of recovery. In other cases, where the amount is found to be irrecoverable, it is written-off.

Travelling Ticket Examiners

92. **Chaudhri Muhammed Shafiq:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that travelling allowance is not paid to Travelling Ticket Examiners though it is paid to Conductor Guards;

(b) if so, the reasons therefor; and

(c) whether Government propose to remove this discrimination?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Travelling allowance is paid to Travelling Ticket Examiners but the Conductor Guards are paid running allowance (as admissible to running staff).

(b) Travelling Ticket Examiners are not Running Staff.

(c) There is no discrimination. They belong to different categories.

Railway Accident

93. **Shri Raghunath Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that two goods trains collided on the 19th October, 1955 near Tilda station on the Eastern Railway and the Guard with two police constables was injured;

(b) if so, the causes of the accident and whether the persons responsible for the collision have been punished; and

(c) if so, the nature of punishment awarded?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) At about 23-10 hours on 18-10-1955 and not on 19-10-1955 as stated in the Question, while No. 716/714 Down Goods train was approaching and coming to a stop at signal No. AC 2 between Kakurgachi and Ballygunge stations on the Sealdah Division of the Eastern Railway, No. ADY.46 Down Goods train bumped in its rear, resulting in the injuries to the Guard and 2 Railway Protection Police escorts travelling in the Brakevan of 716/714 Down Goods.

(b) According to the finding of the Enquiry Committee, the collision was brought about by the failure of the Driver of No. ADY. 46 Down Goods train to observe necessary rules.

(c) The Driver is being charge-sheeted and suitable disciplinary action will be taken against him on receipt of his reply.

काम दिलाऊ दफ्तर

१४. की एच० आर० नवाबी : क्या कम मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५४-५५ में राजस्थान के काम दिलाऊ दफ्तरों में कितने व्यक्तियों ने अपने नाम दर्ज कराये; और